GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.1102

TO BE ANSWERED ON 05.12.2025

ONE STOP CENTRES UNDER NIRBHAYA FUND

1102. SHRI E TUKARAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of One Stop Centres (OSCs) approved/currently operational under the Nirbhaya Fund in the country, State-wise including the Bellary district of Karnataka;
- (b) whether the Government has ensured full integration of OSCs with the Women's Helpline 181, if so, the details thereof and if not, the reasons therefor;
- (c) the details of funds allocated, released/utilized for the OSC scheme during the last five years under the Nirbhaya Fund along with the reasons for any delays/under-utilization; and
- (d) whether all OSCs are staffed, equipped/paid to run 24×7 as per scheme guidelines, if so, the details thereof and if not, the corrective actions taken/proposed to be taken to ensure round-the-clock operations in the said State and district?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (d): One Stop Centre (OSC) is a component of the Sambal vertical under the umbrella Mission Shakti. It provides integrated support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women with 24/7 accessibility. As on date, out of approved 1025 One Stop Centres (OSCs) in each district across the country including Karnataka, 864 OSCs are operational and 655 OSCs have been integrated with the Women Helpline. The State-wise number of OSCs approved and operationalized in the country including Bellary district of Karnataka are at Annexure-I.

As per the Mission Shakti guidelines, the Central Government provides 100% financial assistance to States/ UTs for appointment/hiring 13 manpower resources including 1 Psycho-social Counsellor at each OSC. The overall implementation of the OSC scheme lies with the State Governments and UT Administrations.

Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS). The State and UT wise details of the funds released/utilised under OSC during the last five years are placed at **Annexure-II**.

REFERRED TO IN PARTS (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1102 FOR REPLY ON 05.12.2025 ASKED BY SHRI E TUKARAM REGARDING ONE STOP CENTRES UNDER NIRBHAYA FUND

The details of State and UT-wise approved and operational OSCs including Karnataka

S. No.	State /UTs	Number of Approved OSCs	Number of Operational OSCs
1	A&N Islands	3	3
2	Andhra Pradesh	36	26
3	Arunachal Pradesh	27	25
4	Assam	36	36
5	Bihar	65	39
6	Chandigarh	1	1
7	Chhattisgarh	42	34
8	DNHDD	3	3
9	Delhi	22	11
10	Goa	2	2
11	Gujarat	36	35
12	Haryana	27	22
13	Himachal Pradesh	13	13
14	Jammu & Kashmir	23	20
15	Jharkhand	37	24
16	Karnataka	44	40
17	Kerala	16	14
18	Ladakh	2	2
19	Lakshadweep	1	1
	Madhya Pradesh	65	57
	Maharashtra	67	55
22	Manipur	16	16
	Meghalaya	14	12
	Mizoram	13	13
25	Nagaland	17	17
26	Odisha	39	32
27	Puducherry	4	4
	Punjab	23	23
	Rajasthan	52	50
	Sikkim	7	6
31	Tamil Nadu	59	49
32	Telangana	36	36
33	Tripura	10	9
34	Uttar Pradesh	124	96
35	Uttarakhand	19	14
36	West Bengal	24	24
	Total	1025	864

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Details of State-wise and year-wise funds released during the last five years under OSC

(Amount in lakhs)

S. No.	State	2020-21	2021-22	2022-23	2023-24	2024-25
1	A&N Islands	38.59	58.22	15.2	135.99	0.00
2	Andhra Pradesh	205.05	249.57	72.96	605.58	189.07
3	Arunachal Pradesh	514.14	369.45	40.39	847.7	757.40
4	Assam	642.14	650.63	129.61	1755.4	282.76
5	Bihar	709.66	555.17	0	0	0.00
6	Chandigarh	33.84	15	49.22	16.8	19.04
7	Chhattisgarh	353.21	526.86	304.63	882.44	945.91
8	DNHDD	0	0	0	50.39	57.14
9	Delhi	189.05	184.69	138.56	184.78	314.29
10	Goa	30.01	30.01	0	0	54.89
11	Gujarat	875.17	997.46	386.76	1166.2	857.38
12	Haryana	398.44	385.35	186.75	594.68	419.06
13	Himachal Pradesh	204.05	180.05	18.9	403.15	47.22
14	Jammu and Kashmir	218.84	323.09	0	335.96	470.88
15	Jharkhand	697.25	506.78	0	0	0.00
16	Karnataka	729.09	513.88	130.88	1054.1	921.81
17	Kerala	243.06	234.41	139.28	0	400.01
18	Ladakh-UT	65.45	30.01	0	33.6	38.10
19	Lakshadweep	7.5	15	0	16.8	0.00
20	Madhya Pradesh	1,057.05	921.41	261.55	820.48	2225.83
21	Maharashtra	646.2	561.35	69.37	1,539.60	0.00
22	Manipur	501.94	396.59	543.29	268.77	304.77
23	Meghalaya	211.62	276.22	232.77	321.56	228.58
24	Mizoram	172.64	280.33	178.05	283.45	563.26
25	Nagaland	329.91	528.92	197.41	545.83	647.55
26	Odisha	931.55	739.31	614.67	1,084.90	818.62
27	Puducherry	72.02	67.24	18.25	0	0.00
28	Punjab	490.61	385.31	0	389.01	438.10
29	Rajasthan	566.87	941.85	129.59	883.59	752.03
30	Sikkim	66.02	80.8	77.48	126.09	114.29
31	Tamil Nadu	1,066.60	520.38	697.43	1,158.80	1059.64
32	Telangana	793.39	945.98	1,392.60	1,217.40	256.42
33	Tripura	162.04	135.75	18.21	0	0.00
34	Uttar Pradesh	2,288.33	1,396.79	347	1,812.70	1801.43
35	Uttarakhand	273.09	263.17	153.33	436.75	53.80
36	West Bengal	198.9	227.32	28.41	0	641.93
